

[Prof Madhu Dandavate]

My second impression was that when some members were not able to reply to the specific points that were raised by the Members of the opposition, they went at the Janata Party and the Janata Government and for a moment it appeared to me as if, with retrospective effect, they had moved a no-confidence motion against the Janata Government.

SHRI VISHAWANATH PRATAP SINGH : That was also an adjournment. Between 1977 and 1980 was an adjournment of development

PROF. MADHU DANDAVATE : That was my frank impression and I don't think that I can change my impression.

I will take only four or five minutes to tell the House that some of the basic questions that some of us on this side raised remained completely unanswered. No. 1. Why the levies were actually resorted to before the budget, without taking the Parliament into confidence ? No reply. No. 2. Is it not a fact that to show that the budget is a soft budget providing no taxation, you tried to finish up the exercise of increasing prices before the budget ? No reply. No. 3. Why rise in prices of petroleum products when the world prices crude oil have come down and in the decade they have come down to minimum of 15 dollars per barrel ? For this question, no reply. No. 4. Why is it that the inadequate surpluses were being generated in the public sector, is it not a fact that people who are not committed to the philosophy of public sector are kept in charge of the public sector ? To that question, no reply. No. 5. Why is it that the increase in the trade gap in the country that has created the foreign exchange crisis and will it not ultimately affect the entire economy ? For that question there is no reply. No. 6. Why is it that the Government had accepted IMF's humiliating conditions ? To that question even obliquely there is no reply. No. 7. Is it not a fact that while you talk about not pruning the Plan, invalidity by shifting the base year of the 7th Five Year

Plan you have reduced the entire plan outlay by 6 to 8 per cent ? To that question, there is no reply. No. 8. Is it not a fact that the burden of levies is more on the poor and not on the affluent section ? To that question which a number of opposition Members raised, there is no reply at all.

Since you have refused to reply to some of the basic questions related to the rise in prices I insist on moving my adjournment motion as my right and I hop the entire House will join us in adopting the adjournment motion unanimously.

MR. SPEAKER : The question is :

"That the House do now adjourn"

The motion was negatived

BUSINESS ADVISORY COMMITTEE

[English]

Eighteenth Report

MR. SPEAKER : Now the Minister of Parliamentary Affairs may present the Report of the Business Advisory Committee.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, I beg to present the Eighteenth Report of the Business Advisory Committee.

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to move....

MR. SPEAKER : Not now. The House stands adjourned to meet again on Tuesday, the 25th February 1986 at 11 a. m.

22.35 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 25, 1986/Phalguna 6, 1907 (Saka)